ग्रमरीकी समाचार पस्नों द्वारा भारत विरोधी प्रचार

1734. श्री अजीत जोगी:

श्री सुशील बरोंगया :

क्या **विदेश मं**त्रीयह बताने की क्रुपा करेंगे कि:

- (क) क्या सरकार ने ग्रमरोकी समा-चार पत्नों द्वारा जम्मू ग्रीर कश्मीर तथा पंजाब में ग्रातंकवादी ग्रीर विघटनकारी तत्वों का समर्थन करते हुए भारत के विद्द प्रवार किये जाने की कार्यवाही को गंभीरतापूर्वक से लिया है; ग्रीर
- (ख) यदि हां, तो सरकार ने इस दुष्प्रचार का खंडन करने के लिए क्या कदम उठाये हैं ?

विदेश मंत्रालय में राज्य मंत्री (श्री हरि किशोर सिंह): (क) ग्रीर (ख) सरकार ने अभरोकी अखबारों में जम्म और कश्मीर तथा पंजाब की स्थिति के सम्बद्ध खबरें देखी हैं मोटे तौर पर इन खबरों में जम्मू श्रीर कश्मीर तथा पंज ब मैं आतंकवादियों और अलगाक्वादियों के हिसक कार्यों का समर्थन नहीं किया गया है। अमरीकी अखबारों में प्रकाशित खनरों में ग्रलग-प्रलग नजरिए पेश किए गए हैं। समय-समय पर जहां कहीं जभी तथ्यगत भूलें और क्षेत्रित रिपोर्टिंग देखने में आई हैं, हमारे मिशनों ने संबंधित समाचार पत्नों के साथ मामले को उठाया है। ऐसे सनेक मामलों में संबंधित संपादकों को लिखित रूप में सरकार का द्ष्टिकोण समझाया गया है।

Birth and death records

1735. SHRI B. K. HARIPRASAD: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that even today reliable birth and death records

are not available anywhere in the country; and

(b) if so, whether such information would be brought out as an important part of planning process?

MINISTER OF STATE THE THE MINISTRY OF HOME AFFAIRS (SHRI SUBODH KANT SAHAY): (a) and (b) Registration of births deaths in the country is governed by the Registration of Births and Deaths Act, 1969. However, all births and deaths do not get reported. Efforts are being made for creating awareness among the people for registering births and deaths. A number of publicity measures have also been introduced in this regard. In view of the incomplete coverage of births deaths registration, a scheme called Sample Registration System has been initiated by the Office of the Registrar General, India which provides reliable estimates of births and deaths at national and sub-national levels.

Anti pollution drive by Delhi Traffic Police

1736. SHRI B. K. HARIPRASAD: Will the Minister of SURFACE TRANSPORT be pleased to state:

- (a) whether the recent anti-pollution drive against smoke emitting vehicles by Delhi Traffic Police has reduced the pollution levels in the city;
- (b) what is the ratio of pollution caused by the private vehicles and vehicles of DTC, MCD, NDMC etc.;
- (c) whether Government have taken any action against erring DTC or MCD vehicles, if so, what is the number of such cases booked; and
- (d) what is the total number of vehicles checked so far, and the number of vehicles found over polluting?

THE MINISTER OF SUBFACE TRANSPORT (SHRI K. P. UNNI-